अतिशीघ्य / तत्काल विधानसभा प्रश्न

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली—110054 विधायी कार्य शाखा/प्रश्न कक्ष

संख्या – डी.ई. 25(13)/475/एल.डब्ल्यू./2022-23/2038_39

दिनाँक - 14/12/2023

सेवा में,

श्रीमान् उप सचिव (प्रश्न कक्ष) दिल्ली विधान सभा सचिवालय, पुराना सचिवालय, दिल्ली–110054।

महोदय,

आपके द्वारा प्रेषित उपरोक्त विधानसभा अतारांकित प्रश्न संख्या. 39.100 प्रतियाँ), जो कि दिनाँक-15.12.2023 के लिए सूचीबद्ध किया गया है, का उत्तर सक्षम प्राधिकारी के पूर्वानुमित से आवश्यक कार्यवाही हेतु प्रेषित किया जाता है।

भवदीय

संलग्नक – उपरोक्तानुसार

(गीता ठाकूर)

उप शिक्षा निदेशक (विधीयी कीपी)शाखा)

संख्या - डी.ई. 25(13)/475/एल.डब्ल्यू./2022-23/2038-39

दिनाँक - 14/12/2023

प्रतिलिपि – निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली – 110054 को 150 प्रतियाँ अग्रिम एवं आवश्यक कार्यवाही हेतु प्रेषित की जाती है।

Cecte shakun

उप शिक्षा निदेशक (विधायी कार्य शाखा) DDE (LW)

Dte. of Education G.N.C.T. of Delhi

विभाग का नाम :--शिक्षा विभाग विभाग का पता :-- पुराना सचिवालय, दिल्ली -- 110054

अतारांकित प्रश्न संख्या :- 39 दिनाँक :--15.12.2023 प्रश्नकर्त्ता का नाम :- श्री विजेन्द्र गुप्ता

क्या माननीय शिक्षा मंत्री यह बताने की कृपा करेंगे कि:-

	प्रश्न	उ त्तर
ज्म -	प्ररम	
ਸ਼ਂ. 📗	3: 0	लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर।
5)	121911 1 1 7 11 1 1 1	No.
	के तहत कितने कमरे और कुल	कुल समतुल्य कमरे बने 7180
	किन्दी लागत स्वीकृत की गई।	कर्म जीकत राशि 1137.30 करीड
	के तहत पति।	
	वर्ग मीटर व प्रति कमरा निर्माण	इसमें बरामदा, सीढ़ी, शौचालय, बहुउद्देश्य हॉल, विकास इत्यादि की
	की लागत क्या है;	0 0 4 .
		शिक्षा विभाग द्वारा एए और ईएस की शर्तों हेतु व्यय अनुमोदन की प्रतियां
ख)	शिक्षा विभाग द्वारा एए और ईएस	संलग्नक—'क' रूप में संलग्न है।
	क्या और किन शर्तों के साथ दिये	सल्यम् के राज्य प्राप्त की
	गए थे, प्राथमिकता—1 के तहत	प्राथमिकता—1 के तहत कार्य पूरा करने का समय ए/ए एवं ई/एस की
	कार्य पूरा होने का समय क्या था;	स्वीकृति के पश्चात ०९ सप्ताह निवदा के लिए तथा 27 संसार गरा ।
		लिए निर्धारित था।
		लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर।
		शर्ते:-कार्य को तय समय के अंतर्गत समाप्त करना।
		शतः –काय का तय समय के जर्तनात राजित कि स्थिति की रिपोर्ट समय – समय लेक निर्माण विभाग द्वारा उपरोक्त कार्य की स्थिति की रिपोर्ट समय – समय
		पर शिक्षा निदेशालय को भेजना है।
		पूर शिक्षा गिष्याराज का गाउँ ।
	,	समय:-
		प्रत्येक निविदा में विभिन्न समय एन.आई.टी. में दिया गया था।
ग)	शिक्षा विभाग द्वारा प्राथमिकता-2	प्रत्यक निविद्या में विभिन्न समय ९१.ठा.२.ठा. निर्माण विभाग द्वारा प्रदत्त सूचना के आधार परप्राथमिकता—2 व
	के तहत कितने कमरे और कुल	तहत कल 12748 समकक्ष क्लांसरूम के निमान हेंचु पुरा रंग 2,500
	कितनी लागत पर स्वीकृत किए	करोड़ की राशि स्वीकृति की गई थी।
	गए थे;	
		लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर।
ਬ੍ਰੇ	भीटर व प्रति कमरा निर्माण की	के की जी जी जारव (लगभग)।
	माटर व प्रांत कमरा गरागा पर	एक समतुल्य कमर की कामरा 20.43 खाँच (राज्य) विकास एवं फर्नीच इसमें बरामदा, सीढ़ी, शौचालय, बहुउद्देश्य हॉल, विकास एवं फर्नीच
	लागत क्या है;और	इसम बरामदा, साढ़ा, राजालय, युर्व र
		इत्यादि की कीमत शामिल है।
ड.	.) प्राथमिकता—2 के तहत लागत	लोक निर्माण विभाग द्वारा प्रदत्त सूचना के आधार पर।
"	अनमानों में प्राथमिकता—1 के तहत	न फिनीचर:- 2.24 लाख प्रात समपुर्व पराता
	किये गए काम के अतिरिक्त कौ	18 प्रतिशत जीएसटी
	से घटक शामिल है, नए घटक	
	और उन पर व्यय की जानकार	
	दें?	ते के कार्य काविड—19 के बाद वर्ष 2021—22 न दूरियन पांच वर्षों का अंतर था और इस समय के दौरान भवन की समान्य निम की कीमत भवन निर्माण सामग्री और मजदूरी की कीमतों में वृद्धि हुई।
	16(् ० ० — भ सेमले म तीर हर।

Geete of Laty (LW)

Die. of Education
G.N.C.T. of Delhi

37010-39

GOVT. OF NCT DELHI DIRECTORATE OF EDUCATION (ESTATE BRANCH) LUCKNOW ROAD: DELHI-54

Sanction Order

F.18/Estate/Addi.Rooms/2015/RPE/Zone23/1691-93

Dated 05/03/2019

To

The, Executive Engineer (S|SE) Education Division PWD Under Okhla Flyover, Sukhdev Vihar Mathura Road,

New Delhi-110065

Subject:-Revised Preliminary Estimate (RPE) in respect of Construction of Equivalent Classrooms (ACRs) under Priority-I by PWD in Zone-23 of Directorate of Education.

Sir.

With reference to your letter no. 23(49)/17/CE(Education)Division/PWD/Estimate/1244 on the subject cited above. I am directed to convey the revised A/A & E/S of the Expenditure Finance Committee (EFC),Govt. of NCT of Delhi for an amount of Rs.54.89 Crore (Rupees Fifty Four Crore Eighty Nine Lac Only) against the original sanction of Rs.27.71 Crore, debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no. 11 of GNCTD during the year 2018-19 for Construction of 282 equivalent classrooms in lieu of 201 equivalent classrooms in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-I of Zone 23, Delhi subject to the following conditions:-

- a) PWD must observe all codal formalities.
- b) No further escalation in cost would be allowed.
- c) All works as indicated by PWD in the RPE must be completed. Intimation regarding inability to complete any work as per the estimate must be immediately brought to the knowledge of Directorate of Education.
- d) Payments must be made by PWD only in respect of completed works.
- e) It must be ensured by PWD that no separate sanction for any work already included in the RPE has been separately sought for/obtained/will be sought.
- f) Deficiencies in the work reported by DoE to PWD through various letters should be rectified.
- g) Balance work shall be completed as per approved scope of work within scheduled period at the sanctioned cost. No cost escalation will be considered in future.

- h) The work shall be completed within the stipulated period.
- i) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- j) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

This issues with the approval of the Expenditure Finance Committee (EFC), Govt. of NCT of Delhi vide No. F2(5)/2018-19/Fin./Infra/012493391/jsfina/543-552 dated 26.02.2019.

[Binay Bhushan]
Spl. Director of Education (Finance)

F.18/Estate/Addi.Rooms/2015/RPE/Zone23/ 1691-93 Copy to the:- Dated os 3/19

- 1. PPS to Pr. Secretary (PWD) 5th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 2. PPS to Pr. Secretary (Finance), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 3. PPS to Pr. Secretary (Planning), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 4. PS to Engineering -in-Chief (PWD), 5th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 5. PS to Chief Engineer, PWD, 12th Floor, MSO Building, IP Estate, New Delhi-2
- 6 OS (IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

[Binay Bhushan] Spl. Director of Education (Finance)

GOVT. OF NCT DELHI DIRECTORATE OF EDUCATION (ESTATE BRANCH)

LUCKNOW ROAD: DELHI-54

F.18/Estate/Addi.Rooms/2015/RPE/Zone24/ 1694-96

Dated 05/03/2019

To

Sanction Order

The, Executive Engineer Education Division PWD Under Okhla Flyover, Sukhdev Vihar Mathura Road, New Delhi-110065

Subject:-Revised Preliminary Estimate (RPE) in respect of Construction of Equivalent Classrooms (ACRs) under Priority-I by PWD in Zone-24 of Directorate of Education.

Sir,

With reference to your letter no. 23(49)/17/CE(Education)Division/PWD/Estimate/1237 on the subject cited above. I am directed to convey the revised A/A & E/S of the Expenditure Finance Committee (EFC),Govt. of NCT of Delhi for an amount of Rs.77.96 Crore (Rupees Seventy Seven Crore Ninety Six Lac Only) against the original sanction of Rs.64.81 Crore, debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no. 11 of GNCTD during the year 2018-19 for Construction of 440 Equivalent Classrooms in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-I of Zone 24, Delhi subject to the following conditions:-

- a) PWD must observe all codal formalities.
- b) No further escalation in cost would be allowed.
- c) All works as indicated by PWD in the RPE must be completed. Intimation regarding inability to complete any work as per the estimate must be immediately brought to the knowledge of Directorate of Education.
- d) Payments must be made by PWD only in respect of completed works.
- e) It must be ensured by PWD that no separate sanction for any work already included in the RPE has been separately sought for/obtained/will be sought.
- f) Deficiencies in the work reported by DoE to PWD through various letters should be rectified.
- g) Balance work shall be completed as per approved scope of work within scheduled period at the sanctioned cost. No cost escalation will be considered in future.

- h) The work shall be completed within the stipulated period.
- i) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- j) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

This issues with the approval of the Expenditure Finance Committee (EFC), Govt. of NCT of Delhi vide No. F2(5)/2018-19/Fin./Infra/012493391/jsfina/543-552 dated 26.02.2019.

Spl. Director of Education (Finance)

Dated 05/03/19

F.18/Estate/Addi.Rooms/2015/RPE/Zone24/ 1694-9 (Copy to the:-

- 1. PPS to Pr. Secretary (PWD) 5th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 2. PPS to Pr. Secretary (Finance), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 3. PPS to Pr. Secretary (Planning), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 4. PS to Engineering -in-Chief (PWD), 5th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 5. PS to Chief Engineer, PWD, 12th Floor, MSO Building, IP Estate, New Delhi-2
- 6. OS (IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

[Binay Bhushan] Spl. Director of Education (Finance)



F.18/Estate/Addi.Rooms/2015/RPE/Zone25 &29/ 3675-82

To

Sanction Order

The, Executive Engineer Education Division PWD Under Okhla Flyover, Sukhdev Vihar Mathura Road, New Delhi-110065

Subject:-Revised Preliminary Estimate (RPE) in respect of Construction of Equivalent Classrooms (ACRs) under Priority-I by PWD in Zone-25 & 29 of Directorate of Education.

Sir,

With reference to your letter no. 23(Estimate)/EE/EMD (South)/DB/PWD/2018-19/1050 on the subject cited above, I am directed to convey the revised A/A & E/S of the Council of Ministers, Govt. of NCT of Delhi for an amount of Rs.326.36 Crore (Rupees Three Hundred Twenty Six Crore & Thirty Six Lacs Only) against the original sanction of Rs.221.44 Crore, debitable to the Major Head 4202 01 202 94 00 53 Construction of Additional Class Rooms in the existing School Buildings demand no. 11 of GNCTD during the year 2019-20 for Construction of 1515 equivalent classrooms in lieu of 1587 equivalent classrooms in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-I of Zone 25 & 29, Delhi subject to the following conditions:-

- a) PWD must observe all codal formalities.
- b) No further escalation in cost would be allowed.
- c) All works as indicated by PWD in the RPE must be completed, including the remaining 72 equivalent rooms to be constructed as per original sanction.
- d) Payments must be made by PWD only in respect of completed works.
- c) It must be ensured by PWD that no separate sanction for any work included in the RPE has been separately sought for/obtained/will be sought.
- f) Deficiencies in the work reported by DoE to PWD through various letters should be rectified.
- g) Balance work shall be completed as per approved scope of work within scheduled period at the sanctioned cost. No cost escalation will be considered in future.
- h) The work shall be completed within the stipulated period.



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- i) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- j) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.
- k) PWD has to submit the actual expenditure amount against the revised sanction via-s-via original sanction.
- 2. This issues with the approval of the Cabinet Decision No. 2694 dated 08.03.2019.

Alwy 01107/2019 [Randeep Dahiya] ADE (L&E)

F.18/Estate/Addi.Rooms/2015/RPE/Zone 25 & 29/ 3675-82 Copy to the:-

Dated 1/7/19

- 1. PPS to Pr. Secretary (PWD) 5th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 2. PPS to Pr. Secretary (Finance), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 3. PPS to Pr. Secretary (Planning), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.
- 4. PS to Engineering -in-Chief (PWD), 5th Floor, Delhi Sectt. IP Estate, New Delhi-
- 5. PS to Chief Engineer, PWD, 12th Floor, MSO Building, IP Estate, New Delhi-2
- 6. OS (IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official website.

[Randeep Dahiya] ADE (L&E)

Sanction Date:03/11/2015 Issue Date: 10-11-14

SanctionGroup 2015000440 3571-3571 No. F-16/Estate/Zone-14 & 16/2015

To

Executive Engineer, Education (West), PWD, Ist Floor, M.S.O Building, I.P. Estate, New Delhi

West, Education (PWD), GNCTD

.Sub:- Construction of 177 Additional Classrooms in 04 School Buildings under EO Zone-14 & 16 of DDE (West-A) (Priority-1) amounting to the tune of Rs.24.39 Crore (For the Financial Year 2015-16 Rs. 18 Crore, for 2016-17 Rs.6.39 Crore)

With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/35 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 180000000 (Eighteen Crore) out of which Rs. 32400000(Three Crore Twenty Four Lac) is debitable to the Major Head 4202 98 00 53 .C/o Bldgs for Sec. Schools(SCP) and Rs. 147600000 (Fourteen Crore Seventy Six Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1514011-Chand Nagar, No.1-SKV,1516002-Ramesh Nagar-SBV ,1516030-Prem Nagar-GGSSS,1516142-West Patel Nagar-SKV ,Delhi subject to the rollowing conditions :-

That PWD shall observe all codal formalities.

That the escalation in cost will not be allowed under any circumstance.

In no case additional funds will be provided to PWD.

That the work shall be completed within the stipulated period.

i) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 136/DS-4 Dated 21/10/2015

Yours faithfully,

(Spl. Director of Education (Finance))

Copy forwarded to:1.The Chief Engineer, (PWD), Ist Floor, M.S.O. Building, I.P. Estate, New Delhi

2.DDE (West-A), Govt. Co-ed Sr. Sec. School, Karampura, New Moti Nagar, Delhi -15

3.JDE (Planning), Timarpur, Delhi-54

. 4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

: 3.PS to Principal Secretary (Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

(Shashi Kaushal)

(Spl. Director of Education (Finance))

Sanction Date: 16/11/2015

Issue Date: 24 (11/18

SanctionGroup 2015000472

No. F.16/Estate/Addi.Rooms/2015/West B/ 2479 - 2478

Executive Engineer, Education West PWD 1st Floor MSO Building IP Estate Delhi -2

Executive Engineer (P) Education Maintenance

Sub:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 17 of District West-B with the approval of Finance Department to the tune of Rs.84.38 Crores, in which for the financial year 2015-16 amounting to Rs.66.00 Cr. and rest amounting to Rs.18.38 Crores will be released in the next financial year I.e.2016-17. Sir,

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/37 Dated 24/09/2015 of the Executive Engineer,CBMD,PWD,Govt.of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 660000000 (Sixty Six Crore) out of which Rs. 118800000 (Eleven Crore Eighty Eight Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 541200000 (Fifty Four Crore Twelve Lac) is debitable to the Major Head 4202 99 00 53 C/o Bidgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1617001-Tikri Kalan- GBSSS, and 13 Other Govt School with Schol ID (1617004, 1617010, 1617012, 1617014, 1617015, 1617021, 1617027, 1617029, 1617030, 1617033, 1617035, 1617137, 1617211)

of Zone -17, Dist West-B , Delhi subject to the following conditions :-That PWD shall observe all codal formalities.

That the escalation in cost will not be allowed under any circumstance.

In no case additional funds will be provided to PWD.

That the work shall be completed within the stipulated period.

!) FWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 151/DS4 Dated 29/10/2015

ours faithfully,

(SHASHI KAUSHAL) (SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

1.Chief Engineer, Education, Maintenance, PWD, GNCT of Delhl, 1st Floor MSO Building, IP Estate Delhi-02

2.Ths, JDE Planning, Timarpur, Delhi

3. The, JDE(IT), to upload the sanction order on official website.

4. The, DDE West B, G Block Vikas Purl, Delhi

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

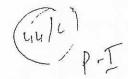
4.PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

WEENA Dy. Director (I-Juration) Land and 1 ...





Sanction Date:21/12/2015 Issue Date: 21-17-15

SanctionGroup 2015000513 3050-3052

No. F.16/Estate/Zone20%22/2015/Additional Classrooms/

The, Executive Engineer, Education (M), South West PWD, 1st Floor MSO Bullding, I.P. Estate, New Delhi-02 Education (M), South West

Sub:- Construction of 269 Nos. Additional Classrooms in existing premises under jurisdiction of Zone 20 &22 of DDE South West -A, at 05 Nos of Govt Schools amounting to the tune of RS.37.05 Cr. out of which Rs.30.00 Cr. for F.Y. 2015-16 and Rs.7.05 Cr. for F.Y.2016-17.

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD of the Executive Engineer,CBMD,PWD,Govt.of Delhi. am directed to convey the Admn. Approval / sanction of Finance Department,Delhi for incurring an expenditure amounting to Rs.300000000(Thirty Crore) out of which Rs. 54000000(Five Crore Fourty Lac) is debitable to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Bulldings for secondary schools- SCSP and Rs. 246000000 (Twenty Four Crore Sixty Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1. Sarvodaya Sr. Sec. School (1720022). 2. Sr. Secondary (1720028). 3. Sarvodaya Sr. Sarvodaya Mahlpalpur SKV (17201726). 4. Sarvodaya Co-ed Vidyalaya, Jajafgarh, (18221211). 5. SKV Deendarpur, (1822 ,Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer,concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 182/DS4 Dated 03/12/2015

(Spl. Director of Education(Finance))

Copy forwarded to:-

1.the, office of Chief Engineer (Education), Maintenance, PWD, Govt. of NCT of Delhi, 1st Floor, NSO Building, I.P. Estate, Delhi-02

2.The, JDE (Planning), Timarpur, Delhi

3. The, DDE South West B GBSSS No.1, Najafgarh, Delhi-43

4.The, HOS, 1. Sarvodaya Sr. Sec. School (1720022). 2. Sr. Secondary (1720028). 3. Sarvodaya Sr. Sarvodaya Mahipalpur SKV (17201726). 4. Sarvodaya Co-ed Vidyalaya, Jajafgarh, (18221211). 5. SKV Deendarpur, (18221171).

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary (Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhl

SHASHI KAUSHALLOW

(Spl. Director of Education(Finance))

DA D: Land

Directorate of Education

GOVT. OF NCT DELHI DIRECTORATE OF EDUCATION (ESTATE BRANCH) LUCKNOW ROAD : DELHI-54

Sanction Date: 16/11/2015 Issue Date: 24/11/18

SanktionGroup 2015000-169

No. 1/1E/Estate/Adu.SPS.2015/ 2468 - 2496

Executive Engineer, Education West PVVD 1st Floor MSO Building IP Estate Delhi -2

Executive Engineer (P) Education Maintenance

Subse Construction additional Ses Class room in existing premises under Jurisdiction Zone 18 of District West-B with the approval of Finance Department to the time of Rs.92.98 Corres, in which for the financial year 2015-16 amounting to Rs.72.00 Cr. and rest amounting to Rs.70.98 will be released in the next financial year i.e. 2016-12 financial year i.e.2016-17.

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/41 Dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admin, Approval / Sanction of France Department, Delhi for incurring an expenditure amounting to Rs. 720000000 (Seventy Two Crore) out of which Rs. 129600000 (Twelve Crore Ninety Six Lac.) is debitable to the Hajor Head 4202 90 00 53 C/o Bidgs for Sec. Schools (SCP) and Rs. 590400000 (Fifty Nine Crore Four Lac.) is debitable to the Hajor Head 4202 90 00 53 C/o Bidgs for Sec. Schools in demand no.11 of GIICTD during the year 2015-16 for above mentioned work, at 1618003-Janakpuri, B1-SV, and 15Other Govt School with Schol ID(1618016,1618019,1618020,1618060,1618062,1618063,1618067,1618070,1618191,1618192,1618193,1618264,1618269,1638270) of Zone-18, WEST-B. Delhi subject to the following conditions:

a) That PWD shall observe all codal formalities.
b) That the escalation in cost will not be allowed under any circumstance.
c) In no case additional funds will be provided to PWD.

In no case additional funds will be provided to PWD.

That the work shall be completed within the stipulated period.

PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work. This issue with the concurrence of the Finance Department vide U.O.No. 147/DS4 Dated 29/10/2015

urs faithfully,

(SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

1.Crief Engineer, Education, Maintenance, PWD, GNCT of Delhi, 1st Floor MSO Building, IP Estate Delhi-0

2.1he, JDE Planning, Timarpur, Delhi

D.The, IDE (IT) to upload the sanction order on official website.

4. The, DCE West B, G-Block Vikaspuri, Delhi

Copy for Information:-

1.PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi 2.PS to Director of Planning, Planning Department, Delhi Secretarlat, New Delhi

3.PS to Principal Secretary (Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SHASHI KAUSHAL) (SPL. DIRECTOR OF EDUCATION FINANCE)

K. C. MEENA Dy. Director (Education) Land and Estate Branch Die. of Education Old Sectl., Delhi-110054

1/2

Sanction Date:03/11/2015 Issue Date: 10-15-15

SanctionGroup 2015000441

No. F-16/Estate/Zone-11 & 13/2015

Executive Engineer, Education (North West), PWD, Ist Floor, M.S.O Building, I.P. Estate, New Delhi

North West, Education (PWD), GNCTD

Sub:- Construction of 200 Additional Classrooms in 08 School Buildings under EO Zone-11 & 13 of DDE (North West-B) (Priority-I) amounting to the tune of Rs.27.55 Crore (For the Financial Year 2015-16 Rs. 20 Crore, for 2016-17 Rs.7.55 Crore)

With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/33 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 20000000 (Twenty Crore) out of which Rs. 36000000(Three Crore Sixty Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 164000000 (Sixteen Crore Fourty Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year :2015-16 for above mentioned work at 1411027 Ashok Vihar-SKV,1411034-Wazirpur, J.J. Colony-SKV,1411035-Wazirpur Village-SV,1413006 Rohini,Sector 2 S. V,1413023-Rohini,Sector 11-GSSS,1413026-Rithala-SKV,1413078-Karala-SKV,1413268-Begampur, ,Delhi subject to the following conditions :-

That PWD shall observe all codal formalities.

That the escalation in cost will not be allowed under any circumstance.

In no case additional funds will be provided to PWD.

That the work shall be completed within the stipulated period.

f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about 'execution/completion of the work.

.This issue with the concurrence of the Finance Department vide U.O.No. 138/DS-4 Dated 21/10/2015

Yours faithfully,

naue northeis each of organic least in the factor of the least of

(Shashi Kaushai)

(Spl. Director of Education (Finance))

Copy forwarded to:-

1. The Chief Engineer, (PWD), Ist Floor, M.S.O. Building, I.P. Estate, New Delhi

72.DDE (North West-B), FU Block, Pitampura, Delhi - 88

3.JDE (Planning), Timarpur, Delhi-54

4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

1

, 1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary (Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

(Shashi Kaushal)

(Spl. Director of Education (Finance))

Sanction Date: 21/12/2015 Issue Date: 22/11/24

SanctionGroup 2015000515

No. F.15/Estate/Zone-12/DDE NNY-B/2015/ 2076-78 To

The, Executive Engineer, Education (M), North West-B, 1st Floor MSO Building, I.P. Estate, Delhi-02 Education (M), North West -B

Sub:- Construction of 200 Additional Classrooms in existing premises under jurisdiction Zone 12 of DDE NV-B (Priority-) Dte. of Education at 16 Nos. Govt. Schools to the amounting of Rs.27.56 Crs. out of which Rs.20.00 Crs. for F.Y. 2015-16 and Rs.7.56 Crs. for F.Y. 2016-17.

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD/32 of the Executive Engineer,CBMD,PWD,Govt.of Delhi. I am directed to convey the Admn. Approval sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 200000000 (Twenty Crore) out of which Rs. 36000000 (Three Crore Sixty Lac i) is debitable to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Buildings for secondary schools- SCSP and Rs. 164000000 (Sixteen Crore Fourty Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools In demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Construction of 200 additional classrooms at 16 nos. Govt. Schools of NW-B District are as under (School ID):- 14121879, 14121117, 14121242, 14121353, 14121129, 14121410, 14121124, 14121561, 14121509, Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer,concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 181/DS 4 Dated03/12/2015.

Your's faithfully,

SHASHI'KAUSHAL

Copy forwarded to:- 3 076-78

(Spl. Director of Education(Finance)) 1.the, office of Chief Engineer (Education), Haintenance, PIVD, Govt. of NCT of Delhi, 1st Floor, MSO Building, I.P. Estate, Delhi-02
2.The, JDE (Planning), Timarpur, Delhi

K. C. MEENA

2.The, JDE (Planning) 22/21/15

I.P. Estate, Delhi-02

2.The, JDE (Planning), Timarpur, Delhi

3.The, DDE North West-B, FU Block, Pitampura, Delhi-88 Dy Director (Companie)

4.The, HOS of 16 Nos. Govt. Schools of NW-B District, schools of Pre-as-under: 14121879, 14121117, 14121242, 14121353, 14121129, 14121410, 14121124, 14121567 (14121509), 14121299, 14121224, 14121242, 14121353, 14121299, 14121244, 14121367, 14121244, 14121367, 14121244

14121622, 14121339, 14121464, 14121166 and GGSS, Nithard Village ID 14121467.

Copy for Information:-

1.PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary (Education), Old Secretarlat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHA (Spl. Director of Education(Finance))

K. C. IMENA DA Durak.

43/ PI

GOVT. OF NCT DELHI DIRECTORATE OF EDUCATION (ESTATE BRANCH) LUCKNOW ROAD: DELHI-54

Sanction Date://///////// Issue Date: 91 19-15

SanctionGroup 2015000516 355-1 3561 No. F.16/Estate/Zone 1824 5st/2019/

The, Executive Learneer (A) Lancation, PVO, 1st Lloor, MSO Building, LP, Estate, Delhi-O2 Education (M), East Sub:- Construction of 419 Additional Classrooms in existing premises under Jurisdiction of Zone 1 &2 of DDE(East) (Priority-1),Dte. of Education at 12 nos. Govt. Schools to the amounting of Rs.57.73 Crs. out of which Rs. 45.00 Crs. for F.Y. 2015-16 and Rs.12.73 Crs. for F.Y. 2016-17.

With reference to letter No. 23/01/15/CE(Edu.)/M/PWD/43 of the Executive Engineer,CBMD,PWD,Govt.of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.450000000(Fourty Five Crore) out of which Rs. 81000000(Eight Crore Ten Lac) is debitable to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Buildings for secondary schools- SCSP and Rs. 369000000 (Thirty Six Crore Ninety Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Construction of 419 Additional Classrooms in existing premises under jurisdiction of Zone 1 &2 of DDE(East) (Priority-I), Dte. of Education at 12 nos. Govt. Schools, the school ID are as under:- 10011, Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer,concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 184/DS 4 Dated 04/12/2015.

fs faithfully,

(DEPUTY DIRECTOR OF EDUCATION)

Copy forwarded to:-

1.the, office of Chief Engineer (Education), Maintenance, PWD, Govt; of NCT of Delhi, 1st Floor, MSO Building, I.P. Estate, Dalhi-02 ٧.. C..

2.The, JDE (Planning), Timarpur, Delhi

3.The, DDE East, Govt. Co-ed SS School, Anand Vlhar Delhi-92. 4.The, HOS of 12 nos. Govt. Schools the school ID are no under 10011352, 10021212, 10021541, 10021057. 10021197, 10021418, 10021615, 10021440, 10021510, 10021394, 10021366 and SKV No.2 Mandawali Oly ; School ID 10021869.

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHAL

(DEPUTY DIRECTOR OF EDUCATION)

Sanction Date: 71/17/2015 Issue Date: (2) - / 2-/ 5"

SanctionGroup 2015000514 | Sector Bett No. F.16/Estate/Zone-21/DDE South West-IV/2015/

The, Executive Engineer, Education (M), South West-D, 1st Floor MSO Building, L.P. Estate, Delhi-02 Education (M), South West

Sub:- Construction of 272 Additional Classrooms in existing premises under jurisdiction of Zone-21 of DDE South West-B, (Priority-I) Dte. of Education at 04 Govt. Schools to the amounting of Rs.37.45 Crs. out of which Rs.30.00 Crs. for F.Y. 2015-16 and Rs.7.45 Crs. for F.Y. 2016-17.

With reference to letter No. 23/01/15/CE(Edu)/M/PWD/ of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.30000000(Thirty Crore) out of which Rs. 54000000(Five Crore Fourty Lac) is debitable to the Major Head 4202 01 789 98 00 53 M.H.4202- Construction of Buildings for secondary schools- SCSP and Rs. 246000000 (Twenty Four Crore Sixty Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Construction of 272 NOs. Additional Classrooms at 04 Govt. Schools as are under:- 1. GBSSS No.01 Samalka (18211231), 2.SKV No.02 Sagarpur, (18211458). 3. SKV, Samalka(18211316). 4. Govt. Co-ed SSS. S ,Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office

about execution/completion of the work.

This issue with the concurrence of the Finance Department, Govt. of NCT of Delhi vide U.O.No. 180/DS 4 Dated Your's (aithfully, 03/12/2015

> SHASHI KAUSHAL (Spl. Director of Education(Finance))

1.the, office of Chief Engineer (Education), Maintenance, PWD, Goyt, of NCT of Delhi, 1st Floor, MSO Building,

3.The, DDE South West B GBSSS No.1, Najafgarh, Delhi-43
4.The, HOS 1. GBSSS No.01 Samalka (18211221) 2.The, JDE (Planning), Timarpur, Delhi
3.The, DDE South West B GBSSS No.1, Najafgarh, Delhi-43 K. C. NEEL-NA
4.The, HOS 1. GBSSS No.01 Samalka (18211231), 2.SKV No.02 Sagarpur, (18211458). 3. SKV, Samalka (18211316), 4. Govt. Co.ed SSS. Soc. VI. Dwarka 18211536.

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi
2.PS to Director of Planning, Planning Department Deliver
3.PS to Principal Samalka(18211316). 4. Govt. Co-ed SSS. Sec.-VI, Dwarka 18211526.

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

SHASHI KAUSHAL

(Spl. Director of Education(Finance))

K.C. ESTYA Dy Diran (con) rang and rather when Die of Edition UIB OF EUTHIN 110054

Sanction Date:15/12/2015 Issue Date: 01-12-11-

SanctionGroup 2015000502 よんかん もくらる No. F.16/Estate/Zone -G/PriorIty-1/2015/

Executive Engineer, Education 1st Floor MSO Building, I.P. Estate, New Delhi-2 PWD Education M-06 District- North East

Sub:- Construction of 625 Additional Classrooms under jurisdiction of Zone-6 of DDE North East District (Priority-1) of 16 Nos. Schools, amounting to the tune of Rs.86.10 Crore out of which Rs.68.00 Crores (for the Financial year 2015-16) and Rs.18.10 Crores, for 2016-17.

23/01/15/CE(Edu.)/M/PWD/31 of the Executive With reference to letter No. Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 680000000 (Sixty Eight Crore) out of which Rs.122400000 (Twelve Crore Twenty Four Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 557600000 (Fifty Five Crore Seventy Six Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at Total Number of 16 Govt. Schools of Zone -6 North East District i.e. School ID1106018. ,Delhi subject to the following conditions :- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget/R.E. i.e. Rs.141.00 Crore by Finance Deptt.b) That PWD shall observe all codal formalities.c) That the escalation in cost will not be allowed under any circumstance.d) In no case additional funds will be provided to PWD.e) That the work shall be completed within the stipulated period.f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Pr. Secretary Finance, Govt. of NCT of Delhi vide U.O.No.

183/DS4 Dated 04/12/2015

faithfully,

Shashi Raushal (Spl. Director of Education (Finance)) Copy forwarded to:
1.Office of Chief Engineer (Education) Maintehance: PWD, Govt. of NCT of Delhi, 1st Floor MSO Building, I.P. Estate, New Delhi-110002 of Education North East, Delhi

2.Office of Executive Engineer, Education North East, Delhi

3. The, JDE (IT) for upload the sanction order on official website.

4. The, DDE North East, RPVV, B- Block, Yamuna Vihar, Delhi.

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhl Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

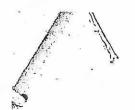
3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

Shashi Kaushal

(Spl. Director of Education (Finance))

K.C. MEENA Dy Director (Education) Found and Estate Branch Distriction Olc Section Design 140287



Sanction Date:16/11/2015

Issue Date: 24/11/15

SanctionGroup 2015000473

No. F. 16/Estate/Add. Rooms/2015/North East/ 34 61 - 34 69

Executive Engineer, Education North East PWD 1st Floor MSO Building IP Estate

Sub:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 4 of District North East with the approval of Finance Department to the tune of Rs.70.39 Crores, in which for the financial year 2015-16 amounting to Rs.50.00 Cr. and rest amounting to Rs.20.39 Cross will be released in the next financial year i.e.2016-17.

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/29 Dated 24/09/2015 of the Executive Engineer, CISMD, PIVD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs.500000000 (Fifty Crore) out of which Rs. 90000000 (Nine Crore) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 410000000 (Fourty One Crore) is debitable to the Major Head 4202 99 00 53 C/o Bidgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1104011-Sabhapur-GGSSS, and 18 Other Govt School of Zone -4, Dist North East ,Delhi subject to the following conditions :-

That PWD shall observe all codal formalities.

b; That the escalation in cost will not be allowed under any circumstance.

c) in no case additional funds will be provided to PWD.

That the work shall be completed within the stipulated period.

f' PWF has to submit the status report regarding above mentioned work to Education Department from this to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

The issue with the concurrence of the Finance Department vide U.O.No. 150/DS4 Dated 29/10/2015

Yours faithfully,

(SHASHI KAUSHAL)

SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

1. Chief Engineer, Education, Maintenance, PWD, GNCT of Detail, 1st Floor MSO Building, IP Estate Delhi-02

2. The, JDE Planning, Timarpur, Delhi

. 3. The, DDE North East, Yamuna Vihar, Delhi

The, JDE(IT), to upload the sanction order on official website.

Copy for Information:-

1.FS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

- 3.PS to Principal Secretary(Education), Old Secretariat, Delhi

.PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SPL, DIRECTOR OF EDUCATION FINANCE)

K. C. MEENA Dy. Director (Education) Land and Eslate Branch Die. of Education

Old Sectl., Delhi-110054



理 4610人

Sanction Date:16/11/2015 Issue Date: JUL 1111/

SanctionGroup 2015000471

No. F.16/Estate/Add.Rooms/2015/ NW-Δ/ 24/52 24/6ρ

Executive Engineer, Education North PWD 1st Floor MSO Building IP Estate Delhi -2

Sub:- Construction additional SPS Class room in existing premises under Jurisdiction Zone 9810 of District North West-A with the approval of Finance Department to the tune of Rs.73.42 Crores, in which for the financial year 2015-16 amounting to Rs.55.00 Cr. and rest amounting to Rs.18.42 Crores will be released in the next financial year i.e.2016-17.

With reference to letter No. 23/01/15/CE(Edu.)M/PWD/34 Dated 24/09/2015 of the Executive Engineer, CEMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Firence Department, Delhi for Incurring an expenditure amounting to Rs.550000000 (Fifty Five Crore) out of which Rs. 99000000(Nine Crore Ninety Lac) is debitable to the Major Head 4202 98 00 53 C/o Bidgs for Sec. Schools(SCP) and Rs. 451000000 (Fourty Five Crore Ten Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1309003-MukharjeeNagar-GBSSS, and 27 Other Govt School of Zone -9 & 10, Dist North West A , Delhi subject to the following conditions

a) That PWD shall observe all codal formalities.

b) That the escalation in cost will not be allowed under any circumstance.

c) In no case additional funds will be provided to PWD.

That the work shall be completed within the stipulated period.

f) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 148/DS4 Dated 29/10/2015

Yours faithfully,

(SPL. DIRECTOR OF EDUCATION FINANCE)

Copy forwarded to:-

1. Chief Engineer, Education, Maintenance, PWD, GNCT of Dell\(\)i, 1st Floor MSO Building, IP Estate Delhi-02

2. The, JDE Planning, Timarpur, Delhi

3. The, JDE (IT) to upload the sanction order on official website.

4. The, DDE North West A, BL Block Shallmar Bagh, Delhl.

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretarlat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi

(SHASHI KAUSHAL)

(SPL. DIRECTOR OF EDUCATION FINANCE)

K. C. MEENA

3.14/1

21

Sanction Date:03/11/2015 Issue Date: 10-11-15

SanctionGroup 2015000438 7.5.6.2. 4.5 / 6 No. F-16/Estate/Zone-5/2015

To

Executive Engineer, Education (North Last), PWD,Ist Floor, M.S.O Building, I.P. Estate, New Delhi

North East, Education (PWD), GNCTD

Sub:- Construction of 187 Additional Classrooms In 08 School Buildings under EO Zone-5 of DDE (North East) (Priority-I) amounting to the tune of Rs. 25.76 Crore (For the Financial Year 2015-16 Rs. 20 Crore, for 2016-17 Rs. 5.76 Crore)

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With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/30 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. 1 am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 20000000 (Twenty Crore) out of which Rs. 36000000 (Three Crore Sixty Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 164000000 (Sixteen Crore Fourty Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1105024-Shahadara, SKV, 1105026-Brahampuri-GGSSS, ·1105108, Welcome Colony-GGSS, 1105110-Shahadara, SKV (MVPB), 1105111-WestJyoti-GGSSS,1105114-JafrabadExtn.-GGSSS,1105229-Brahmpuri,Blk-X,1105239-NewJafrabad,Delhi subject to the following conditions :-

That PWD shall observe all codal formalities.

That the escalation in cost will not be allowed under any circumstance.

'c) In no case additional funds will be provided to PWD.

d) That the work shall be completed within the stipulated period.

() PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about :execution/completion of the work.

This issue with the concurrence of the Finance Department vide U.O.No. 137/DS-4 Dated 21/10/2015

Yours faithfully,

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(Shashi Kàushal) (Spl. Director of Education (Finance))

: Copy forwarded to:-

1.The Chief Engineer, (PWD), Ist Floor, M.S.O. Bullding, I.P. Estate, New Delhi

2.DDE (North East), B-Block, Yamuna Vihar, Delhi

· 3.JDE (Planning), Timarpur, Delhi

: 4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copyfor Information:-

. 1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

. 2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretarlat, Delhi

(Shashi Kaushal)
(Spl. Director of Education (Finance)) (Shashi Kaushal)





Sanction Date:03/11/2015 Issue Date: /2, //- /3

SanctionGroup 2015000439 (25 Sec. 45 Sec. No. F-16/Estate/Cone 20015

Executive Engineer, Education (North), PWD, 1st Floor, M.S.O Building, L.P. Estate, New Delhi

Sub:- Construction of 242 Additional Classrooms in 03 School Buildings under EO Zone-7 of DDE North, Education (PWD), GNCTD (North) (Priority-I) amounting to the tune of Rs.33.33 Crore (For the Financial Year 2015-16 Ps. 26 (Crore, for 2016-17 Rs. 7.33 Crore)

With reference to letter No. No.23/01/15/CE (Edu.)M/PWD/36 dated 24/09/2015 of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval / sanction of Finance Department, Delhi for incurring an expenditure amounting to Rs. 26000000 (Twenty Six Crore) out of which Rs. 46800000 (Four Crore Sixty Eight Lac) is debitable to the Major Head 4202 98 00 53 C/o Bldgs for Sec. Schools(SCP) and Rs. 213200000 (Twenty One Crore Thirty Two Lac) is debitable to the Major Head 4202 99 00 53 C/o Bldgs for Sec. Schools in demand no.11 of GNCTD during the year 2015-16 for above mentioned work at 1207004 Nehru Vihar-SKV,1207036 Burari-SKV, 1207117 Burari-GGSS , Delhi subject to the following conditions :-

That PWD shall observe all codal formalities.

That the escalation in cost will not be allowed under any circumstance.

c) In no case additional funds will be provided to PWD.

d) That the work shall be completed within the stipulated period.

i) PWD has to submit the status report regarding above mentioned work to Education Department

The Executive Engineer, concerned will submit monthly progress report to this office about

This issue with the concurrence of the Finance Department vide U.O.No. 140/DS-4 Dated 21/10/2015 execution/completion of the work.

Yours, faithfully,

(Shashi Raushal)

(Spl. Director of Education (Finance))

1. The Chief Engineer, (PWD), Ist Floor, M.S.O. Bullding, I.P. Estate, New Delhi Copy forwarded to:-

2.DDE (North), Lucknow Road, Delhi - 54

; 3.JDE (Planning), Timarpur, Delhi-54

4. JDE (IT), Old Patrachar Building, Timarpur, Delhi

Copy for Information:-

1.PS to Principal Secretary(Finance), Delhi Secretariat, New Delhi

2.PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi

3.PS to Principal Secretary(Education), Old Secretariat, Delhi

4.PS to Director of Education, Old Secretariat, Delhi



(Shashi Kaushal)
(Spl. Director of Education (Finance))

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 $_{18/1\,\mathrm{State}/\mathrm{Const.}}$ 12748 Equ. Cls/Priority-II/PWD/ 2975-6 6

Dated 14/00/2018

Sanction Order

To

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The, Pr. Chief Engineer, Public Works Department, Govt. of NCT of Delhi

1st Floor MSO Building, IP Estate, New Delhi 2 Subject: Construction of 9981 Classrooms, 106 MP Halls, 328 Labs, 204 Libraries/Principal & Vice Principal Rooms/ Staffrooms and 1067 Toilet Block, including stair-cases etc (12748 No. equivalent classrooms) in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-II. Sir.

With reference to your letter no. 23(50)/15/CPM(Edu)M/PWD/149 on the subject cited above. I am directed to convey the Administrative Approval & Expenditure Sanction, of Cabinet, Govt. of NCT of Delhi, for an amount to Rs.2892.65 Crores (Rupees Twenty Eight Hundred Ninety Two Crores & Sinty Five Lakhs Only) (Rs.1300 Crore during 2018-19 and Rs.1562.65 Crore during 2019-20) debitable to the Major Head 4202 01 202 94 00 53 (Construction of Additional Classroom in the school buildings) & 4202 01 789 97 00 53 - (Construction of Additional Classrooms in the existing school building (SCSP)) in demand no. 11 of GNCTD during the year 2018-19 & 2019-20 for Construction of 9981 Classrooms, 106 MP Halls, 328 Labs, 204 Libraries/Principal & Vice Principal Rooms/ Staffrooms and 1067 Toilet Block, including stair-cases etc (12748 No. equivalent classrooms) in existing premises of Govt. Schools in Govt. Schools of Directorate of Education, under Priority-II, Delhi subject to the following conditions:-

- a) That the total expenditure incurred during the current financial year should not exceed beyond the fund available in the budget.
- b) That the PWD shall observe all codal formalities.
- c) That the escalation in cost will not be allowed under any circumstance.
- d) In no case additional funds will be provided to PWD.
- e) That the work shall be completed within the stipulated period.
- 1) PWD will hand over the schedule of the proposed work to the HoS concerned before starting of work and PWD will ensure the quality as well as quantity as per the schedule specified in the estimates.
- gl PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The, Pr. Chief Engineer, PWD will submit monthly progress report to this office about execution / completion of the work.

This issue with the concurrence of the Ministers of Council/Cabinet, Govt. of NCT of Delhi vide No. F3/3/2018/GAD/CN/2838-2849 dated 20.07.2018.

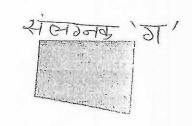
[Binay Bliushan] Spl. Director of Education (Finance) F.18/Estate/Const. 12748 Equ. Cls/Priority-II/PWD/2975-00 Dated 14 08 2018

1. Pr. Secretary (PWD) 5th Floor, Delhi Sectt. IP Estate, New Delhi-2. 2. Pr. Secretary (Finance), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.

3. Engineering -in-Chief (PWD), 5th Floor, Delhi Sectt. IP Estate, New Delhi-2. 4. PS to Secy. (Planning), 4th Floor, Delhi Sectt. IP Estate, New Delhi-2.

5. OS(IT)/Programmer, Dte. Of Education, Old Sectt. With request to upload on official

[Binay Bhas and Spl. Director of Education (Finance)



Y18/149/07-1

Design & Scope :-

SPS Building shall be constructed with following provisions

- Structural arrangement 4 Storyed RCC beam & columns frame with walls as per structural arrangement.
- Intermediate roof —Red Sand stone laid over RSJ and Angle sections.
- Terrace roof PUF insulated PPGI sandwiched panel roof supported ever MS truss & purlins.
- Doors Riveted MS Sheet Doors/Flush doors.
- Window Z section steel window with MS Grills.
- Floor Finishing Kota Stone flooring.
- External finish- Grit wash plaster with aluminum channel grooves.
- Internal finish (i) Ceramic wall Tiles in corridors & toilets walls up to 2.10 m height.
 - (ii) Plastered walls shall be painted with distemper.
- Laboratories Granite in labs platforms and acid resistant floor tiles in lab.
- Fire Fighting Wet rises system for fire lighting.

प्राधामकता-ग्



3. Silent feature of the Schools Building:

SPS Building shall be constructed with following provisions:-

- Structural arrangement -4 Storged RCC beam & column; frame with walls as per structural arrangement.
- Intermediate roof -Red Sand stone laid over RSJ and Angle sections.
- Terrace roof PUF insulated PPGI sandwiched panel roof supported over MS truss & purlins/Red sand stone laid over RSJ and Angle sections.
- Riveted MS Sheet Doors/Flush doors. Doors -
- Tubular/Z section steel window with MS Grills Window -
- Floor Finishing Kota Stone in corridor & classrooms and granite in staircases.
- GRC/clay Tiles on the exterior surface/Texture External finishpaint over C.C. Plaster.
- Internal finish (i) Full body vitrified wall tiles upto window sill height in the classrooms and upto 1.2 mtr. in corridors wall & upto 2.1 mtr

YPUINONd1-2

height on toilets walls. (ii) Plastered walls shall be painted with distemper.

- Laboratories -Granute in lab platforms and acid resistant floor ules in lab
- Fire Fighting Wet rises system for fire lighting
- Provision of Rain Water Harvesting. Sewarage Treatment Plant, Pile Foundation. Under Ground Water Tank, Tube Well, Acoustics PA System
 - Internal & External Roads, Pathways and proper lighting.
 - Horticulture work including development play ground area, assembly area.
 - Provision of entire school furniture including Dual Desks, Principal & Vice Principal room furniture, complete furnishing and finishing of libraries, staffrooms, MP Hall & Labs etc.